

THE HIGH COURT OF KERALA

A6-74479/2018

**Kochi: 682 031
Dated: 04-09-2018**

OFFICIAL MEMORANDUM

Sub: High Court Establishment - filling up of the vacancy in the category of Telephone Operator, High Court - willingness called for - reg.

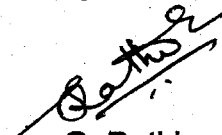
It is proposed to fill up the vacancy in the category of Telephone Operator, High Court, in the scale of pay of ₹22,200 - 48,000 by appointment 'by transfer', from among the qualified approved probationers working in the categories having the same scale of pay/lower scale of pay than that of Telephone Operator.

The qualifications for the post are as follows;

1. Plus Two or equivalent.
2. Diploma in Electronics awarded by an Institution recognised by the Government.
3. Six months' experience as Telephone Operator/Receptionist and in Computer operation.
4. Fluency in English, Malayalam and Hindi.

Qualified and willing approved probationers working in the categories having the same scale of pay/lower scale of pay than that of Telephone Operator are directed to submit their willingness in writing in the Register available in the 'A' Section, High Court on or before 07-09-2018.

(By Order)



**G. Rathi
Deputy Registrar**

(P.T.O)

To

The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Finance Officer, High Court.
The Private Secretary to the Chief Justice, High Court.
The Assistant Registrars and Chief Librarian, High Court.
The P.A. & Addl.P.A. to the Chief Justice, High Court.
The Private Secretaries to Judges, High Court.
The Librarian, Kerala Judicial Academy, Athani
The Section Officer, 'K' Section, High Court.
The Section Officer, Kerala Judicial Academy, Athani
All Section Heads, High Court.
The Superintendent of Vehicles, High Court.
The Civil Sergeant, High Court.
The Confidential Assistants to the Registrars, High Court.
✓ The IT Section, High Court (for publishing in the High Court website)
The Administrative Records Sections, High Court.
The Notice Board, High Court .
The File/Stock File.

They shall bring the contents of this O.M. to the notice of the Members including those who are on leave working under them